

Declaration of Assets and Liabilities

Year...2023

I, KANCHAN KUMARI, son/daughter/wife of ANIL GUPTA,

aged...30... years, belonging to BZHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA

service and presently working as ASSISTANT SECTION OFFICER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

Myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|----------------|------------------|------------------|-----------------------|
| (i) | Cash | 20,000/- | — | — | — | — |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 37,000/- 500 10,000/- in PNB (approx) | — | — | — | — |
| (iii) | Bonds, Debentures and Shares in companies | — | — | — | — | — |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | P.No. 82655-704, Amount + 23223/- MSC-1,00,000/- PPF MC-1.23 | — | — | — | — |
| (v) | Motor Vehicles (details of make, etc.) | ETC-16,000/- (approx) | — | — | — | — |
| (vi) | Jewellery (give details of weight and value) | 100 gm approx Gold 100 gm approx Silver | — | — | — | — |
| (vii) | Other assets, such as values of claims / interests | — | — | — | — | — |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

[Signature]

4040 (Rto)
Kanchan
6/1/24

9/1/24
Kanchan
08/02/24

1932
09/02/24

101

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 19 Dec Hawald Dh. 1 Vill. 501 Sampr | — | — | — | — |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 1200/- Sq. feet Near Para 29 Police station Pindwadi/sharif, Pafua | — | — | — | — |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (v) | Others (such as interest in property) | — | — | — | — | — |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions (s) / Department (s) | Amount outstanding as on ...05.12.2024 |
|---------|---|--|--|
| (a) | (i) Loans from Banks | Indian Bank, Pafua | 28,00,000/- (Approx) |
| | (ii) Loans from financial institutions | — | — |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | — | — |
| | (b) dues to departments dealing with supply of water | — | — |
| | (c) dues to departments dealing with supply of electricity | — | — |

28/12/24

| | | | |
|-----|---|----------------------------------|-------|
| | (d) dues to departments dealing with telephones | _____ | _____ |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | _____ | _____ |
| | (f) Other dues, if any | _____ | _____ |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 57934/- AY 2023-24 DMRPK3575G | _____ |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | _____ | _____ |
| | (iii) Sales Tax [Only in case of proprietary business] | _____ | _____ |
| | (iv) Property Tax | _____ | _____ |

C. Personal Detail

GPF/CPF/PRAN No. :- 111103108405

Gender :- ☒ F (M/F)

Date of Birth :- 05/12/1993 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kanchan Kumari

Name of Employee: KANCHAN KUMARI

Place: PATNA

Designation: ASSESTANT SECTION OFFICER

Date: 06.02.2024

Department: BIHAR VIDHAN SABHA SACHIVALAY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

(Signature)